

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No.673 of 2010

16/11.09.2020 Learned counsel for the petitioner submits that he has filed a supplementary affidavit on 07.09.2020.

From the records, it appears that the same is not in the Court record.

Office is directed to verify and proceed.

As per the request of the learned counsel for the parties, put up this case on **16.09.2020**, under the same heading.

(Deepak Roshan, J.)

Fahim/-